

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH,**  
**COURT-IV**

9.IA-1957/2020 IA-177/2021  
IN CP(IB)-2144(MB)/2019

CORAM:

SHRI RAJESH SHARMA  
MEMBER (Technical)

SMT. SUCHITRA KANUPARTHI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **31.05.2021**

NAME OF THE PARTIES:           Rasayano  
  V/s  
  katariya Pet Pvt. Ltd.

SECTION 60(5) INSOLVENCY AND BANKRUPTCY CODE, 2016

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**ORDER**

**The Court is convened through Video Conference.**

Mr. Harsh Kesharia, Ld.Counsel for the Petitioner present.

**IA.1957:-** This is an Application filed for seeking exclusion of 244 days from the CIRP period.

**IA.177:-** This is an Application filed for seeking order of liquidation of Corporate Debtor, in view of the resolution passed by the CoC.

List this matter for further hearing on **29.06.2021**.

Sd/-  
**RAJESH SHARMA**  
**Member (Technical)**  
SVR

Sd/-  
**SUCHITRA KANUPARTHI**  
**Member (Judicial)**